

ACT No. XXXII OF 1861.

PASSED BY THE LEGISLATIVE COUNCIL OF INDIA.

(Received the assent of the Governor-General on the 7th September 1861.)

An Act to postpone the operation of a portion of Clause 8 Section I of Act XIV of 1859 (to provide for the Limitation of Suits).

WHEREAS it is expedient to postpone the operation of so much of Act XIV of 1859 (to provide for the Limitation of Suits) as limits the period for the commencement of suits for the amount of bills for articles sold by retail ; It is enacted as follows :—

Preamble.

Part of Clause 8 Section I of Act XIV of 1859 not to take effect before 1st July 1862.

That part of Clause 8 of Section I of the said Act which relates to bills for articles sold by retail, shall not take effect or have any operation before the 1st day of July

1862.

PRICE 6 PIES.